

DECLARATION OF ASSETS OF HON'BLE MR. JUSTICE ANIL KSHETARPAL AND SPOUSE AS ON 26.7.2018

1	ALL IMMOVABLE PROPERTIES HELD INDIVIDUALLY OR JOINTLY	DESCRIPTION & LOCATION	REMARKS IF ANY/YEAR OF ACQUISITION
1.1	Jointly owned with wife- Mrs. Chhavi Kshetarpal	(a) Residential house (545 square yards) (#233, Sector-21, Chandigarh) (b) Residential plot (400 square yards) (c) Residential plot (300 square yards) (d) Residential plot (200 square yards) (e) Residential plot (100 square yards) (f) Commercial plot (100 square yards) (Eco City, New Chandigarh) (g) Commercial Unit (1177 sq. feet area, (Sector-15, Part-II, Silokhera Gurgaon, Haryana.	(a) Purchased on 23.6.2000. Presently is on rent. (b to f) Purchased on 3.8.2012 (g) MOU dated 7.10.2009 (Conveyance-deed dated 14.6.2016 Presently is on rent.
1.2	Self immovable property	17 bigha land at Village Bhojkoti, Morni, Haryana-Eucalyptus plantation	Registered sale-deed dated 3.9.2008
2	Details of Motor Vehicle	Make/Year	Remarks if any/Year of Acquisition
2.1	Self	Toyota Corolla, 2008 Honda Jazz, 2012 Mercedes Car 2015	— Sold in August 2017 at Rs.31,00,000/-(after elevation)
3	ORNAMENTS & OTHERS VALUABLES	APPROXIMATE TOTAL WEIGHT	REMARKS IF ANY
3.1	SELF	Gold: 250 gms. Silver Valuables: 250 gms	Inherited and self purchased before elevation
3.2	SPOUSE	(a) Gold ornaments/ Diamond jewellery :490 gms (b) Gold ornaments:470 gms (C) silver ornaments/utensils: 800 gms	Inherited and self purchased before elevation
4	SELF:- BANK DEPOSITS, FIXED DEPOSITS, SHARES/ PUBLIC PROVIDENT, GENERAL PROVIDENT FUND, DEBENTURES MUTUAL FUNDS/KISAN VIKAS PATRA ETC	Term Deposits/Sweep Account (a) Rs.1.01 crore (apprx.) as on 16.7.2018 (b) Rs.4,00,000 as on 1.12.2016 (c) Rs.6,00,000/- as on 12.4.2017 (d) Rs.2,68,887/- as on 7.7.2017 (e) Rs.1614827/- as on 5.4.2018 (PPF Account Balance) (f) GPF-1,16,000/-	(a) SBI, High Court Branch, Chandigarh. (Including Rs.31 lacs fresh FDR by selling Car in August 2017 after elevation) (b) Oriental Bank of Commerce, Sector-21, Chandigarh (c) SBI, Sector-22, Chandigarh (HUF) (d) SBI, Sector-22, Chandigarh (e) State Bank of India, Sector-22, Chandigarh

4.1	SELF SAVING BANK ACCOUNTS	Balance: (a) Rs.937/- as on 21.07.2018 (b) Rs.24463/- as on 25.3.2018 (c) Rs.11,458/- as on 10.4.2018 (d) Rs.8557/- as on 25.5.2018	(a) State Bank of India, High Court Branch (Sweep Account) (b) State Bank of India, Sector 21-Chandigarh (HUF Account) (c) Oriental Bank of Commerce, Sector-21, Chandigarh (d) Allahabad Bank, Sector-34-A, Chandigarh.
4.2	SPOUSE:- (Working) BANK DEPOSITS, FIXED DEPOSITS, SHARES/PUBLIC PROVIDENT, GENERAL PROVIDENT FUND, DEBENTURES/MUTUAL FUNDS/KISAN VIKAS PATER ETC	Term Deposits (a) Rs.13,00,000/- as on 29.11.2016 Rs.13,00,000/- as on 29.11.2016 Rs. 3,50,000/- as on 17.07.2018 (b) Rs.1608886/- (PPF Balance as on 19.4.2018) (c) Rs.5,00,000/- as on 1.12.2016 (d) Rs.2,67,048.90/- as on 30.11.2017 (e) Rs.6,25,000/- as on 26.7.2018	(a) Allahabad Bank, Sector-34-A, Chandigarh. (b) State Bank of India, Sector 22-B, Chandigarh. (c) (c) Oriental Bank of Commerce, Sector-21, Chandigarh. (d & e) HDFC Bank, Sector-22- B, Chandigarh.
4.3	SPOUSE SAVING BANK ACCOUNTS	Rs.6,992/- as on 17.07.2018	Allahabad Bank, Sector-34-A, Chandigarh.
4.4	JOINT SAVING/SWEEP ACCOUNT WITH SPOUSE	(a) Rs.47.51 lacs as on 2.7.2018 (b) Rs.11,083/- as on 26.7.2018	(a) Punjab National Bank-22-B, Chandigarh(Sweep Account) (b) HDFC Bank, Sector-22-B, Chandigarh
5	INSURANCE POLICIES	Amount	Remarks, if any,
5.1	<u>Self</u>	Rs.7800/-yearly (approximately)	LIC
5.2	<u>Spouse</u>	Rs.3860/- yearly (approximately)	LIC

NOTE: Apart from salaries, rental from the properties (residential & commercial), sale of Mercedes Car and accrued interest, no other amount has been added to any account after elevation.

**SD/-
(JUSTICE ANIL KSHETARPAL)**

Anil Kshetarpal
Judge



Punjab & Haryana High Court,
Chandigarh -160001
House No. 113, Sector 24-A,
Chandigarh.

SUPPLEMENTARY PROPERTY STATEMENT

By selling the four residential plots, located in Eco City, New Chandigarh (Punjab) and the agricultural land, located in village Bhojkoti, Morni (Haryana) and after raising a loan of ₹1,93,00,000/- from the State Bank of India, Punjab & Haryana High Court Branch at Chandigarh, the undersigned along with Mrs. Chhavi Kshetarpal (wife) and Mr. Aabhas Kshetarpal (son) has, jointly, purchased the basement and ground floor of the residential property i.e. C-363, Defence Colony, New Delhi.

Sd/-

(Anil Kshetarpal)
Judge

Dated: 24.02.2022